

FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Rashtriya Ispat Nigam

2620. SHRI TATHAGATA SATPATHY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether any proposal is under consideration of the Government for restructuring of Rashtriya Ispat Nigam (RINL);

(b) whether the restructuring plan for Hindustan Steel Construction Ltd. (HSCL) was also under the consideration of the Government; and

(c) if so, the time by which the restructuring work of RINL and HSCL is likely to be started/completed?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) Yes, Sir. The proposals for revival/restructuring of Rashtriya Ispat Nigam Ltd. (RINL) and Hindustan Steelworks Construction Ltd. (HSCL) are presently under the active consideration of Government. Efforts are being made to arrive at an early conclusion.

Reduction in the Strength of Employees of Coal Companies

2621. SHRI LAKSHMAN CHANDRA SETH : Will the Minister of COAL be pleased to state :

(a) whether the Government have decided to reduce the strength of employees of various coal companies particularly Eastern Coalfields Limited;

(b) if so, the details thereof, company-wise; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) As per the Memorandum of Understanding (MOU) with the Ministry, Coal India Limited has planned to reduce its overall manpower by about 10,000 every year during 1998-99 and 1999-2000 by way of natural wastage and Voluntary Retirement Scheme (VRS) particularly in the Eastern Coalfields and the Bharat Coking Coal Limited.

(b) Target of reduction of strength of employees in Eastern Coalfields Limited (ECL) and Bharat Coking Coal Limited (BCCL) under VRS during 98-99 and 1999-2000 are as under :-

	1998-99	1999-2000
ECL	3,800	3,300
BCCL	3,800	3,300

(c) To reduce surplus workers and to increase the productivity (Output per manshift) resulting in reduced cost of production.

Report on TCIL and IRP Division by IDBI

2622. SHRIMATI GEETA MUKHERJEE :
SHRI AJAY CHAKRABORTY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Development Bank of India (IDBI) was asked to submit separate viability reports for Tyre Corporation of India Limited (TCIL) and Industrial Rubber Product (IRP) division by the end of September, 1998;

(b) if so, whether the IDBI has submitted the report;

(c) if so, the details thereof;

(d) the decision taken by the Government thereon; and

(e) if not, the reasons for delay in submission of the report and the time by which it is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) to (e) BIFR, a quasi-judicial body, in its hearing held on 24.6.98 directed the Operating Agency - Industrial Development Bank of India (DIBI) to formulate a Draft Rehabilitation Scheme (DRS) for Tyre Corporation of India Limited (TCIL) incorporating separate schemes for both the Kankinara (Tyre) and Tangra (IRP) Units taking the cut-off date as 30.9.98. IDBI has not yet submitted the Report to BIFR.

Central Loan

2623. SHRIMATI RANEE NARAH :
SHRI TARIQ ANWAR :

Will the Minister of FINANCE be pleased to state :

(a) the total loan sanctioned by the Government to the States since 1996;

(b) the total loan waived off since 1998, State-wise.

(c) the total loan terrorism hit States owe to the Union Government;

(d) whether the Government propose to waive complete loan granted to the States hit by the terrorism; and

(e) if so, the details thereof?